

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

201. C.P.(CAA)/235(MB)2022 C.A.(CAA)/218(MB)2022

**IN THE MATTER OF**

Satguru Vincom Private Limited

U/s 230-232 of the Companies Act, 2013

**Order Delivered on 27.03.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Ajit Singh Tawar (PH)

For the RD: Mr. Altap Shaikh (VC)

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**ORDER**

Adjourned to **03.04.2024.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/